

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).4888/2014

(Arising out of impugned final judgment and order dated 21/03/2014
in CRLA No. 2959/1982 passed by the High Court Of Judicature At
Allahabad)

SHIMLA

Petitioner(s)

VERSUS

MANGEY RAM & ORS

Respondent(s)

(With appln.(s) for exemption from filing c/c of the impugned order
and exemption from filing O.T.)

Date : 10/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s)

Mr. Deeptakirti Verma ,Adv.
Ms. Neha Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter after service of notice is complete.

(SANJAY KUMAR)
COURT MASTER

(INDU SATIJA)
ASSISTANT REGISTRAR

Signature Not Verified

Digitally signed by
Sanjay Kumar
Date: 2014.07.10
15:09:08 IST
Reason: